books belonging to Book Bank Scheme. Books in good condition were not auctioned.

(b) Auction was conducted in the presence of a duly constituted Committee as prescribed under rules.

(c) No, Sir.

(d) In view of reply to (c) above, question does not arise.

Educated Unemployment

2431. SHRIMATI MONIKA DAS: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) the details of educated unemployment in India in different categories, that is our population is 700 million, the percentage is about 30 per cent people educated upto reading and writing stage and elementary school stage; and

(b) the steps proposed to be taken to provide them proper education?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) and (b) The Government of India is alive to both the problems of illiteracy and educated unemployment. For removal of the illiteracy, Government has launched programmes of universalization of elementary education and adult education, which form part of the 20-Point Programme. One way to reduce educated unemployment is to make education relevant to the needs of development. For this purpose emphasis has been laid in the Sixth Plan on establishing dynamic and beneficial linkages between education, employment and development. Steps have also been undertaken like introduction of 'Socially Useful Productive Work' up to 10th standard, of vocationalization of secondary education, restructuring of undergraduate/technical education courses, to enhance the employability of those receiving education.

हरिजन तथा आदिवासी छात्रों हेतु आरक्षण

2432. श्री राम भगत पासवान : क्या शिक्षा तथा संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकारी गैर सरकारी विद्यालयों, कालेजों, विश्वविद्यालयों तथा छात्रावासों में हरिजन तथा आदिवासी छात्रों के नामांकन हेतु आरक्षण किय जाने संबंधी कोई परिपत्र अथवा निदेश केन्द्र तथा राज्यों के विश्वविद्यालयों को जारी किये हैं ;

(ख) यदि हां, तो उसका ब्यौरा क्या है ; और

(ग) उन मामलों में, जिनमें आरक्षण संबंधी नीति क्रियान्वित नहीं की गई है, सरकार द्वारा क्या कार्यवाही किये जाने का विचार है ?

शिक्षा तथा संस्कृति और समाज कल्याण मंत्रालयों में उप मंत्री (श्री पी० के० थुंगन): (क) और (ख) 1954 से केन्द्रीय सरकार और विश्वविद्यालय अनुदान आयोग समय समय पर सभी केन्द्रीय और राज्य विश्वविद्यालयों को सुझाव देती रही है कि विश्वविद्यालय और कालेजों द्वारा पढाये जाने वाले विभिन्न पाठ्यक्रमों में अनुसूचित जातियों/अनुसूचित जनातियों के लिये स्थान आरक्षित किये जाने चाहिए । अनुसूचित जातियों के छात्रों के लिये 15% और अनुसूचित जनजातियों के छात्रों के लिये 5% की आरक्षण सीमा सुझाई गयी थी । हाल ही में यह सुझाव दिया गया है कि अनुसूचित जन जाति के छात्रों के लिये आरक्षण की सीमा $7\frac{1}{2}\%$ तक बढा दी जाय । विश्वविद्यालयों को यह सुझाव भी दिया गया था कि विभिन्न पाठ्य-क्रमो में दाखिले के लिये निर्धारित न्यूनतम

अंकों में इन छात्रों को 5% तक की रियायत दी जानी चाहिये। बाद में यह सुझाव दिया गया कि इस रियायत में और छूट दी जा सकती है ताकि अनुसूचित जाति/अनुसूचित जनजाति के छात्रों द्वारा सभी आरक्षित स्थानों का पूरी तरह से उपयोग किया जा सके। विश्वविद्यालय अनुदान आयोग ने विशेष रूप से भी यह सुझाव दिया है कि आयोग की सहायता से निर्मित सभी छात्रावासों मे 25% तक स्थान अनुसूचित जाति/अनुसूचित जन जाति के छात्रों के लिये आरक्षित किये जाने चाहियें।

(ग) अधिकांश केन्द्रीय विश्वविद्यालय केन्द्रीय सरकार और विश्वविद्यालय अनुदान आयोग के सुझावों के अनुसार आरक्षण की व्यवस्था करने को सहमत हो गये हैं। इस सीमा तक ये सुझाव पूरी तरह से कार्यान्वित नहीं किये गये हैं, अतः इस मामले को सम्बन्धित विश्वविद्यालय के साथ निरन्तर उठाया जाता है। जहां तक राज्य विश्वविद्यालयों का सम्बन्ध है, आरक्षण की पद्धति कुल मिलाकर सम्बन्धित राज्य सरकारों द्वारा निर्मित आधार पर निर्भर करती है।

Welfare of Weaker Sections of Society

2433. SHRI PANDURANG DHARMAJI JADHAV: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether it is a fact that the New 20-Point Programme envisaged for the overall development of the country; and

(b) if so, what has the Ministry done for the welfare and development of weaker sections of society, particularly for the Scheduled Castes and Scheduled Tribes so far?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) and (b) So far as education sector is concerned, the new 20-Point Programme envisages the provision of Universalisation of Elementary Education and eradication of illiteracy by 1990 as a part of the overall development in the country.

Since quite a large number of out-of school children and illiterates belong to weaker sections of the society, they will consequently be covered under these programmes, which are being administered by education departments of the State Governments The Central Ministry of Education have been guiding the State Governments about the expeditious implementation of these programmes so as to improve the coverage of these sections of the society.

Component and Special Component Plans for Scheduled Castes

2434. SHRI PANDURANG DHARMAJI JADHAV: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether it is a fact that Government have introduced component and special component plans for the Scheduled Castes;

(b) if so, whether the Ministry has made any budget provision for implementation of schemes under these plans;

(c) what are the schemes evolved for the welfare and development of Scheduled Castes; and

(d) how many Scheduled Caste families have been benefited under these schemes during the last two years, State-wise?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) to (d) Yes, Sir. This Ministry have intro-